IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT NO II

(15) C.P.(IB)-3967(MB)/2019

CORAM: **SHRI. RAJASEKHAR V. K**
MEMBER (Judicial)

SHRI RAVIKUMAR DURAISAMY
MEMBER (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **20.02.2020**

NAME OF THE PARTIES: Alpha National Fire Safety Services Pvt Ltd
V/s
B E Bilimoria& Co. Ltd

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. Learned Authorized Representative for the Operational Creditor is present. Learned Counsel for the Corporate Debtor present.
2. Seeks some time to file Vakalatnama and Board Resolution and reply in the matter. At request, time is granted.
3. List this matter on **27.03.2020** for further hearing.

Sd/-
RAVIKUMAR DURAISAMY
MEMBER (Technical)

Sd/-
RAJASEKHAR V. K
MEMBER (Judicial)

20.02.2020
Jd